IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Friday THE 20th Day Of December 2024 AFTER COMPLETION OF DB MATTERS OF HON'BLE VKRJ AND HON'BLE RNJ at 02:30PM

BEF0RE

THE HON'BLE JUSTICE V KAMESWAR RAO

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THE HON'BLE JUSTICE T.G. SHIVASHANKARE GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl. Case No. Pet/Appl/Comp. Resp. & Adv.

No. & Adv.

(NOTE: HON'BLE VKRJ WILL SIT IN COURT HALL NO.2 AT PRINCIPAL BENCH, BENGALURU AND HON'BLE TGSJ WILL SIT IN COURT HALL NO.10 AT DHARWAD BENCH)

(MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU) ORDERS

1 RP 423/2024 (,) PET: M/S. RES: MR. HENRY

(S) (BY SPL. ORDER RAJARAJESHWARE LACHMAN MAHTANI AND BUILDDCON PVT. LTD., OTHERS

REG: NON COMPLIANCE

AJIT P B

OF 05 OFFICE

OBJECTION A/W COUNSEL

SUBMISSION

HEARING - INTERLOCUTORY APPLN

2 RFA 412/2015 (DEC/INJ,) PET: BANK OF BARODA RES: SRI B S

(S) (BY SPL ORDER DTD AND OTHERS ANILKUMAR AND OTHERS

07/08/24) SAMPATH FOR R1 & R2

REG: IA 1/23 FOR VIGNESH SHETTY V/O DTD 23/06/16,

RECALLING THE NOTICE TO R3 & R4 ARE JUDGMENT DTD 27/10/23 DISPENSED WITH

2) IA 3/23 FOR V/0 DTD 29/11/22,

RESTORATION SYED KHADER NAWAZ FOR 3) IA 2/23 FOR EARLY R5(A-C)

HEARING OF IA 1/23 (VK NOT FILED IN R/O

(AG + FC KEPT BELOW) R5(A))

(PB KEPT BELOW) (A/W GPA COPY)

(DATE)

FINAL HEARING

3 RP 167/2024 (,) PET: BENGALURU METRO RES: KARNATAKA (S) (BY SPL ORDER DTD RAIL CORPORATION LTD COMMERCIAL AND

07/08/24) SUMANA NAGANAND INDUSTRIAL

A/W IA 1/24 FOR STAY

(RP IS NOT ADMITTED)

(CORPORATION PRIVATE

(LIMITED AND OTHERS

(RP IS NOT ADMITTED)

LIMITED AND OTHERS
(DATE)

LEELA P DEVADIGA FOR

C/R1 & R2 (CP NO 8211/24)

COURT HALL NO:2

---END---